

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/148(KB)2024
IVN.P/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SHANKAR LAL AGARWAL VS VIDYA FINVEST LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 447

Appearance (via video conferencing/physically)

Mr. Anirban Ray, Adv.] For the Petitioner
Mr. Dripto Majumdar, Adv.]
Ms. Somalya Ganguli, Adv.]

Mr. Sankarsan Sarkar, Adv.] For the Respondent No. 8
Mr. Tanmoy Sett, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent no. 8 present.
2. **IVN.P/9(KB)2024:**
 - a. Reply affidavit be filed within a period of two weeks.
 - b. Rejoinder, if any, be filed within a period of one week thereafter.
 - c. List this matter for further consideration on **02.08.2024**.
3. List the main CP for further consideration on **02.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.